COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 323 OF 2016

Dated: 30th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Con		Appellant(s)
M/s Balaji Power (A Unit of Hira Ferro Alloy	ys Ltd.) & Ors	Respondent(s)
Counsel for the Appellant(s) :	Mr. Pradeep Misra Mr. Shashank Pandit Mr. Manoj Kr. Sharma	
Counsel for the Respondent(s) :	Mr. Raunak Jain for R-1 Mr. Apurv Goyal for R-2 Mr. Ravi Sharma for R-3	

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on <u>16.11.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt